

**No. T-24011/3/2015-GW**  
**Government of India**  
**Ministry of Water Resources, River Development**  
**& Ganga Rejuvenation**  
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**Shram Shakti Bhawan, New Delhi**  
**Dated: 26<sup>th</sup> May, 2016**

**Sub: Inviting Comments/Suggestions from all Individuals / Experts / Organizations / Institutions on the Draft National Water Framework Bill and Draft Model Bill for Conservation, Protection, Regulation and Management of Ground Water – Reg**

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A Committee was constituted under the Chairmanship of Dr. Mihir Shah, Former Member, Planning Commission to recast the following Bills:

1. [National Water Framework Bill:](#)

The Draft National Water Framework Bill provides an overarching national legal framework based on principles for protection, conservation, regulation and management of water as a vital and stressed natural resource, under which legislation and executive action on water at all levels of governance can take place.

The Draft National Water Framework Bill has been uploaded on the website of the Ministry (<http://mowr.gov.in>). The comments/suggestions/views from all Individuals/Experts /Organizations/Institutions on the above bill may be sent at [jspp-mowr@nic.in](mailto:jspp-mowr@nic.in) , [sicpp-mowr@nic.in](mailto:sicpp-mowr@nic.in) .

2. [Model Bill for Conservation, Protection and Regulation of Ground Water:](#)

The Draft Ground Water Model Bill is based on the principles of subsidiarity, equitable distribution in an integrated approach. The State should act as a public trustee of ground water, which should be treated as a common pool resource to make sure that groundwater is protected, conserved, regulated and managed

The Draft Model Bill for Conservation, Protection, Regulation and Management of Ground Water has been uploaded on the website of the Ministry (<http://mowr.gov.in>). The comments/suggestions/views from all Individuals/Experts/Organizations/Institutions on the above bill may be sent at [dirgw-mowr@nic.in](mailto:dirgw-mowr@nic.in) , [pratul.saxena@nic.in](mailto:pratul.saxena@nic.in) .

3. Comments are invited from all Individuals/ Experts /Organizations/ Institutions on the above draft bills with the request that the same may be sent at the earliest latest by **25 June, 2016**.



(Vineeth Abraham)  
Under Secretary to the Govt of India  
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**e-mail: [gwdesk-mowr@nic.in](mailto:gwdesk-mowr@nic.in)**

To,

1. All Individuals/ Experts /Organizations/ Institutions
2. Copy to:
  - I. JS(PP)
  - II. JS (RKG)
  - III. Sr. JC (PP)
  - IV. Shri Pratul Saxena
3. Copy also to:
  - I. Sr. PPS to Secretary (WR, RD & GR)
4. Technical Director, NIC with the request for uploading on the website linking with the above two bills.